

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 407 of 2019**

**IN THE MATTER OF:**

**C. Shivakumar Reddy**

**....Appellant**

**Vs.**

**Dena Bank & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Goutham Shivshankar, Advocate**

**For Respondents: Mr. Divyanshu Sahay and Mr. Akshay Sahay,  
Advocates for R-1  
Ms. Shradha Narayan, Advocate for R-2.**

**O R D E R**

**30.07.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal on **22<sup>nd</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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